

Securities Appellate Tribunal
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :10/06/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1006- 11.00AM -11.05 AM

892-ADMISSION-CODE-CONCORDAO -AT 11.05 AM

Misc. Application	43/2024	FORTUNESCRIPT SERVICES PVT LTD AND ORS.-DELAY Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
(Main Matter Number :SEBI Appeal/0000134/2024)			

Misc. Application	77/2024	FORTUNESCRIPT SERVICES PVT LTD AND ORS.-EXEMPTION Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
(Main Matter Number :SEBI Appeal/0000134/2024)			

1 SEBI Appeal	134/2024	FORTUNESCRIPT SERVICES PRIVATE LIMITED AND ORS. Vs. SEBI AND ANR.	Bijay Upadhyay,Advocate
Sub Matter :	Misc. Application/0000043/2024		
Sub Matter :	Misc. Application/0000077/2024		
Sub Matter :	Misc. Application/0000362/2024		

Misc. Application	362/2024	SEBI-DELY IN REPLY Vs. Fortunescript Services Pvt. Ltd. and Ors.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000134/2024)			

67 ADMISSION-CODE-CLAIM- AT 11.07 A.M.

2 SEBI Appeal	326/2024	ZARIR RUMI PATEL Vs. NSEIL	KAMAL AGRAWAL, CA
Sub Matter :	Misc. Application/0000464/2024		
Sub Matter :	Misc. Application/0000465/2024		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	464/2024	ZARIR RUMI PATEL - EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000326/2024)	KAMAL AGRAWAL, CA
	Misc. Application	465/2024	ZARIR RUMI PATEL - INTERIM RELIEF Vs. NSEIL (Main Matter Number :SEBI Appeal/0000326/2024)	KAMAL AGRAWAL, CA

68 ADMISSION-CODE-CLAIM- AT 11.09 A.M.

3	SEBI Appeal	327/2024	ASHISH RAVINDRA RAO Vs. NSEIL Sub Matter : Misc. Application/0000468/2024 Sub Matter : Misc. Application/0000469/2024 Sub Matter : Misc. Application/0000470/2024 Sub Matter : Misc. Application/0000586/2024	KAMAL AGRAWAL, CA
	Misc. Application	468/2024	ASHISH RAVINDRA RAO - EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000327/2024)	KAMAL AGRAWAL, CA
	Misc. Application	469/2024	ASHISH RAVINDRA RAO - DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000327/2024)	KAMAL AGRAWAL, CA
	Misc. Application	470/2024	ASHISH RAVINDRA RAO-INTERIM RELIEF Vs. NSEIL (Main Matter Number :SEBI Appeal/0000327/2024)	KAMAL AGRAWAL, CA
	Misc. Application	586/2024	ASHISH RAVINDRA RAO - AMENDMENT Vs. NSEIL (Main Matter Number :SEBI Appeal/0000327/2024)	KAMAL AGRAWAL, CA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>108RAHEARING-COURTCODE-RAHEARING-AT11.11AM</u>				
4	Review Application	68/2022	RAJIV KOTIA Vs. SHILPA KOTIA AND ORS.	CS ANAND KANKANI
(Main Matter Number :SEBI Appeal/0000337/2020) Sub Matter(Disposed) : Misc. Application/0001258/2023				
<u>985-RAHEARING-COURTCODE-RAHEARING 1-AT 11.13A.M.</u>				
5	Review Application	1/2024	Arvind Babulal Goyal and Abhay Javlekar Vs. SEBI	MDP and Partners
(Main Matter Number :SEBI Appeal/0000020/2021)				
	Misc. Application	51/2024	SEBI-DELAY IN RA Vs. ARVIND BABULAL GOYAL	MDP and Partners
(Main Matter Number :SEBI Appeal/0000020/2021)				
<u>294-DISPOSAL-COURTCODE-TRANSFERSHARES-AT11.15 AM</u>				
6	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Appellant in person The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Appellant in person The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

687- DISPOSAL-CODE-TIMBORHOME-11.17 A.M.

7	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate	Jyoti
Sub Matter(Disposed) : Misc. Application/0000015/2022					
Sub Matter(Disposed) : Misc. Application/0000016/2022					
Sub Matter(Disposed) : Misc. Application/0000277/2022					
Sub Matter(Disposed) : Misc. Application/0000283/2022					
Sub Matter : Misc. Application/0001226/2022					
	SEBI Appeal	48/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate	Jyoti
Sub Matter(Disposed) : Misc. Application/0001436/2021					
Sub Matter : Misc. Application/0000279/2022					
Sub Matter : Misc. Application/0000282/2022					
	Misc. Application	279/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate	
(Main Matter Number :SEBI Appeal/0000048/2022)					
	Misc. Application	282/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate	
(Main Matter Number :SEBI Appeal/0000048/2022)					
				MDP AND PARTNERS	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1226/2022	Sanjay Jethalal Soni and Others-AMENDMENT Vs. SEBI	MDP Partners, Advocates
(Main Matter Number :SEBI Appeal/0000047/2022)				
<u>828-disposal-COURTCODE-FEDDERS-AT11.20 AM</u>				
8	SEBI Appeal	264/2022	Malvinder Singh and Anr. Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) : Misc. Application/0000363/2022				
Sub Matter(Disposed) : Misc. Application/0000364/2022				
Sub Matter(Disposed) : Misc. Application/0000365/2022				
	SEBI Appeal	265/2022	Gagandeep Singh Bedi Vs. SEBI	Trilegal Advocates
Sub Matter(Disposed) : Misc. Application/0000434/2022				
	SEBI Appeal	365/2022	FORTIS HOSPITALS LIMITED AND ANR. Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter(Disposed) : Misc. Application/0000511/2022				
	SEBI Appeal	366/2022	DR. SHIVINDER MOHAN SINGH AND ANR. Vs. SEBI	Uma Chatterjee Advocate
	SEBI Appeal	367/2022	BHAVDEEP SINGH Vs. SEBI	Adv. Sagar Vichare
	SEBI Appeal	397/2022	LT. GEN. TEJINDER SINGH SHERGILL Vs. SEBI	Sandeep Advocate Wadhawan,
Sub Matter(Disposed) : Misc. Application/0000557/2022				
Sub Matter(Disposed) : Misc. Application/0000549/2022				
Sub Matter(Disposed) : Misc. Application/0001509/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>921-DISPOSAL-COURTCODE-FORTISAO-AT11.22 AM</u>				
9	SEBI Appeal	442/2022	Escorts Heart Institute and Research Centre LTD Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
	Sub Matter(Disposed) :	Misc. Application/0001511/2022		
	SEBI Appeal	443/2022	Mr. Anurag Kalra Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
	Sub Matter(Disposed) :	Misc. Application/0001508/2022		
	SEBI Appeal	444/2022	Jasbir Singh Grewal Vs. SEBI	Bellator Legal Services LLP
	Sub Matter(Disposed) :	Misc. Application/0001142/2022		
	SEBI Appeal	448/2022	Dr. Preetinder Singh Joshi Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000728/2022		
	Sub Matter(Disposed) :	Misc. Application/0001140/2022		
	SEBI Appeal	449/2022	Addon Realty Private Limited Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000729/2022		
	Sub Matter(Disposed) :	Misc. Application/0001502/2022		
	SEBI Appeal	486/2022	Ligare Aviation Limited Vs. SEBI	Aekom Legal
	Sub Matter(Disposed) :	Misc. Application/0001505/2022		
	SEBI Appeal	487/2022	Harpal Singh Vs. SEBI	Pramod Kathane
	Sub Matter(Disposed) :	Misc. Application/0000819/2022		
	Sub Matter(Disposed) :	Misc. Application/0000820/2022		
	Sub Matter(Disposed) :	Misc. Application/0001141/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	488/2022	Best Healthcare Private Limited Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000821/2022		
Sub Matter :		Misc. Application/0000019/2023		
	SEBI Appeal	551/2022	PRADEEP RANIGA Vs. SEBI	BATHIYA LEGAL
Sub Matter :		Misc. Application/0000979/2022		
	Misc. Application	979/2022	PRADEEP RANIGA-STAY Vs. SEBI	Legis Law Practice
(Main Matter Number :		SEBI Appeal/0000551/2022)		
	SEBI Appeal	578/2022	MODLAND WEARS PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000754/2022		
Sub Matter(Disposed) :		Misc. Application/0001507/2022		
Sub Matter :		Misc. Application/0000244/2023		
	SEBI Appeal	579/2022	FERN HEALTHCARE PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000790/2022		
Sub Matter(Disposed) :		Misc. Application/0001503/2022		
Sub Matter :		Misc. Application/0000272/2023		
	SEBI Appeal	580/2022	ADEPT LIFESPACES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0001512/2022		
Sub Matter :		Misc. Application/0000262/2023		
	SEBI Appeal	581/2022	BRIAN WILLIAM TEMPEST Vs. SEBI	Pramod Kathane
Sub Matter(Disposed) :		Misc. Application/0000873/2022		
Sub Matter(Disposed) :		Misc. Application/0000874/2022		
Sub Matter(Disposed) :		Misc. Application/0000875/2022		
Sub Matter(Disposed) :		Misc. Application/0001510/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	19/2023	Best Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000488/2022)	MINDSPRIGHT LEGAL
	Misc. Application	244/2023	MODLAND WEARS PVT. LTD. DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000578/2022)	Mindspright Legal
	Misc. Application	262/2023	Adept Lifespaces Private Ltd-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000580/2022)	MINDSPRIGHT LEGAL
	Misc. Application	272/2023	Fern Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000579/2022)	MINDSPRIGHT LEGAL

980-DISPOSAL-CODE-BANKSMS -AT 11.24 AM

10	SEBI Appeal	629/2022	MALAY BHOW Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000901/2022 Sub Matter(Disposed) : Misc. Application/0001742/2022 Sub Matter : Misc. Application/0000612/2023 Sub Matter(Disposed) : Misc. Application/0000791/2023	R V Legal
	Misc. Application	612/2023	Malay Bhow Vs. SEBI (Main Matter Number :SEBI Appeal/0000629/2022)	R V LEGAL

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>843-DISPOSAL-COURTCODE-GLOBALAO- 11.26 AM</u>				
11	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI	Nishant Advocate Upadhyay
Sub Matter(Disposed) : Misc. Application/0001021/2022				
	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0001100/2022				
<u>719-DISPOSAL-CODE-VENTURES AO-AT 11.28 AM</u>				
12	SEBI Appeal	715/2022	MR. SANTOSH VASANT BHELEKAR Vs. SEBI AND ORS.	Smita Ranpise Advocate
Sub Matter(Disposed) : Misc. Application/0001114/2022				
Sub Matter(Disposed) : Misc. Application/0001115/2022				
Sub Matter(Disposed) : Misc. Application/0000789/2023				
<u>760-DISPOSAL-CODE-FEELIABILITY-AT11.29 AM</u>				
13	SEBI Appeal	467/2023	KUBER SECURITIES LTD. Vs. SEBI	Thakordas and Madgavkar
Sub Matter(Disposed) : Misc. Application/0000930/2023				
Sub Matter : Misc. Application/0001290/2023				
	SEBI Appeal	645/2023	VINOD KUMAR DUA Vs. SEBI	Thakordas AND Madgavkar ADV
Sub Matter(Disposed) : Misc. Application/0000950/2023				
Sub Matter(Disposed) : Misc. Application/0001231/2023				
	Misc. Application	1290/2023	Kuber Securities Ltd Vs. SEBI	Thakordas And Madgaonkar
(Main Matter Number :SEBI Appeal/0000467/2023)				
<u>680-DISPOSAL-CODE-AUDIT OBSERVATION-AT-11.30 AM</u>				
14	SEBI Appeal	743/2023	Metropolitan Stock Exchange of India Ltd And Ors.	Khaitan And Co.

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Vs.
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	136/2024	PANAFIC INDUSTRIAL LTD Vs. SEBI	R V Legal Advocates
Sub Matter :		Misc. Application/0000052/2024		
Sub Matter :		Misc. Application/0000432/2024		
	Misc. Application	432/2024	SEBI-DELY IN REPLY Vs. Panafic Industrials Limited	AGAMA LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000136/2024)				

853-DISPOSAL-CODE-JAYPEE-AT 11.38 AM

18	SEBI Appeal	161/2024	STOCK HOLDING CORPORATION OF INDIA LIMITED Vs. SEBI	FINSEC LAW ADVISORS
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